

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:677
ANSWERED ON:26.11.2012
REPORT ON R & R WORKS
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any steps/action have been taken by the Government to call for the report on the R&R work relating to the Sardar Sarovar Project in Maharashtra;
- (b) if so, the details thereof; and
- (c) when will be the next meeting of the R&R Sub Group of NCA is proposed to be convened?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) The Secretary, Department of Social Justice & Empowerment is also the Chairman of the Resettlement & Rehabilitation (R&R) Sub-Group of the Narmada Control Authority (NCA). The Chairman NCA and the Chairman R&R Group have constantly been requesting the Government of Maharashtra to take steps for speeding up the R&R work.

In the last meeting of R&R Sub-Group held on 12.09.12 it was decided that the Government of Maharashtra should take necessary action to rectify the deficiencies pointed out by the Grievances Redressal Authority (GRA), Maharashtra related to Phase-I proposal and submit the Action Taken Report (ATR) in this regard.

(c) The R&R Sub-Group of NCA will convene its next meeting after receipt of ATR from the Government of Maharashtra.